

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

1244/252/ND/2018

**IN THE MATTER OF:**

**Income Tax Officer,  
(M/s. Manas Electronics Pvt. Ltd.)**

**...PETITIONER**

**Section**

**Under Section 252**

**Order delivered on 16.10.2019**

**Coram:**

**JUSTICE (RETD.) RAJESH DAYAL KHARE, HON'BLE MEMBER  
(JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :Mr. Zoheb Hosssain, Sr. St. counsel  
and Mr. Fahad M. Khan, proxy  
counsel**

**For the Respondent/ Co.-debtor :**

**ORDER**

Learned counsel for the petitioner is present and contends that another appeal with regard to the revival of the same was pending before the another Bench of this Court and same order has been passed and need some time to pursue. Accordingly put up on 07.11.2019. AROC is present.



**Member (T)**



**(Rajesh Dayal Khare,  
Member (J))**